

Item-35

M.A. 1388/2003 in
O.A. 381/2003

2.7.2003

Present: None for the applicants.

M.A. 1388/2003

Keeping in view the reasons stated therein, time is extended to comply with the directions of this Tribunal by three months from today. M.A. is disposed of.

Naik
(S.K. Naik)
Member (A)

/dkm/

Ag
(V.S. Aggarwal)
Chairman.